

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.103
ANSWERED ON 25.04.2016**

E-TOURIST VISA SCHEME

103. SHRI RAM CHARAN BOHRA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has included some more countries under the ambit of 'EVS (e-tourist Visa Scheme);**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor;**
- (d) whether footfall of international tourists has increased on account of this scheme; and**
- (e) if so, the details thereof?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a): Government of India introduced e-Tourist Visa (earlier known as Tourist Visa on Arrival enabled by ETA) on 27.11.2014 to facilitate the nationals of the 43 countries visiting India. The e-Tourist Visa as on 26.02.2016 is available for nationals of 150 countries.

(b): The list of 150 countries eligible for e-Tourist Visa to India is at Annexure.

(c): Does not arise.

(d) and (e): Yes, Madam. The year 2015 witnessed a growth rate of 4.5% in terms of Foreign Tourist Arrivals (FTAs) in India. During 2015, FTAs were 8.03 million as compared to 7.68 million in 2014. FTAs during the period January-March 2016 were 25.08 lakh with a growth of 10.0% as compared to the FTAs of 22.81 lakh in January-March 2015.

During January-December 2015 a total of 4,45,300 tourists arrived on e-Tourist Visa as compared to 39,046 during January-December 2014 registering a growth of 1040.4%.

During the month of January-March 2016, a total of 3,21,049 tourists arrived on e-Tourist Visa as compared to 75,859 during the month of January-March 2015 registering a growth of 323.2%.

ANNEXURE

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.103 ANSWERED ON 25.04.2016 REGARDING E-TOURIST VISA SCHEME.

List of 150 countries whose citizens are eligible for e-Tourist Visa Facility to India:

Albania, Andorra, Anguilla, Antigua & Barbuda, Argentina, Armenia, Aruba, Australia, Austria, Bahamas, Barbados, Belgium, Belize, Bolivia, Bosnia & Herzegovina, Botswana, Brazil, Brunei, Bulgaria, Cambodia, Canada, Cape Verde, Cayman Island, Chile, China, China-SAR Hongkong, China- SAR Macau, Colombia, Comoros, Cook Islands, Costa Rica, Cote d'Ivoire, Croatia, Cuba, Czech Republic, Denmark, Djibouti, Dominica, Dominican Republic, East Timor, Ecuador, El Salvador, Eritrea, Estonia, Fiji, Finland, France, Gabon, Gambia, Georgia, Germany, Ghana, Greece, Grenada, Guatemala, Guinea, Guyana, Haiti, Honduras, Hungary, Iceland, Indonesia, Ireland, Israel, Jamaica, Japan, Jordan, Kenya, Kiribati, Laos, Latvia, Lesotho, Liberia, Liechtenstein, Lithuania, Luxembourg, Madagascar, Malawi, Malaysia, Malta, Marshall Islands, Mauritius, Mexico, Micronesia, Moldova, Monaco, Mongolia, Montenegro, Montserrat, Mozambique, Myanmar, Namibia, Nauru, Netherlands, New Zealand, Nicaragua, Niue Island, Norway, Oman, Palau, Palestine, Panama, Papua New Guinea, Paraguay, Peru, Philippines, Poland, Portugal, Republic of Korea, Republic of Macedonia, Romania, Russia, Saint Christopher and Nevis, Saint Lucia, Saint Vincent & the Grenadines, Samoa, San Marino, Senegal, Serbia, Seychelles, Singapore, Slovakia, Slovenia, Solomon Islands, South Africa, Spain, Sri Lanka, Suriname, Swaziland, Sweden, Switzerland, Taiwan, Tajikistan, Tanzania, Thailand, Tonga, Trinidad & Tobago, Turks & Caicos Island, Tuvalu, UAE, Ukraine, United Kingdom, Uruguay, USA, Vanuatu, Vatican City-Holy See, Venezuela, Vietnam., Zambia, Zimbabwe.
